

Sea Erosion

1107. DR. SUGUNA KUMARI CHELLAMELLA:
SHRI A. VENKATESH NAIK:
SHRI T. GOVINDAN:
SHRI MULLAPALLY RAMACHANDRAN:

Will the PRIME MINISTER be pleased to state:

(a) whether any international meeting to check sea erosion in the coastal eco-system was held recently;

(b) if so, the details thereof;

(c) whether the Union Government have received any proposal from any coastal States for controlling the sea erosion;

(d) if so, the decision taken by the Government in this regard and funds provided to each coastal State during the last three years, State-wise;

(e) whether the construction work of sea wall in Kerala has commenced; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) No Sir.

(b) Does not arise.

(c) and (d) Yes. Nine coastal states have sent proposals for protection of vulnerable coastal reaches of their respective states from sea erosion for inclusion in the National Coastal protection Project. These proposals have been examined, modified and included in the National Coastal protection project estimated to cost about Rs. 1275 crore. So far Government of India has not identified any funding agency and no funds have been provided to the State Government of India has not identified any funding agency and no funds have been provided to the State Government.

(e) and (f) Construction of anti sea erosion works is the responsibility of State Governments. Over the years Government of Kerala has been undertaking anti sea erosion works in the form of sea walls along the coastline as per priority fixed by the State. So far the State of Kerala has constructed 354 km. of sea walls up to the end of VIII Plan for protecting vulnerable reaches against sea erosion.

Irrigation Projects of Manipur

1108. SHRI TH. CHAOBA SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received proposals from the State Government of Manipur for inclusion the Thoubal and Khuga Multipurpose Projects and Dolaitabi Barrage Project under Non-lapsable Development fund;

(b) if so, the details thereof alongwith the decision taken by the Union Government in this regard; and

(c) the funds released for each of these projects during 1997-98 and 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) to (c) Ministry of Water Resources has not received any such proposal.

[Translation]

Below Poverty Line

1109. DR. SUSHIL INDORA:
SHRI H.P. SINGH:
SHRI MAHESH KANODIA:
DR. MADAN PRASAD JAISWAL:
PROF. PREM SINGH CHANDUMAJRA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have estimated the number of persons living below poverty line in various States at the end of Eighth Five Year Plan;

(b) if so, the details thereof;

(c) the areas where more than 40% of the people living below poverty line, State-wise; and

(d) the new directions proposed in the Ninth Five Year Plan for giving priority to the development of these regions?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) The Planning Commission estimates poverty at